

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE
LOK SABHA
UNSTARRED QUESTION NO. 2838
TO BE ANSWERED ON 10TH MARCH, 2026

PROTECTED CULTIVATION

2838: SHRI APPALANAIDU KALISSETTI:
SHRI TANGELLA UDAY SRINIVAS:

Will the Minister of AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री be pleased to state:

- (a) the total area under protected cultivation in the country during the last five years, size-wise (classification of units: below 500 sqm, 500–1000 sqm, above 1000 sqm), State/UT-wise;
- (b) the number of beneficiaries (categories: small, marginal, SC/ST, women farmers) under protected cultivation schemes along with average unit size and average subsidy provided, category-wise;
- (c) the cost norms per square metre prescribed under MIDH/NHB for poly houses, greenhouses and shade-net houses and whether such norms differentiate between large commercial and small-scale structures;
- (d) whether Government has assessed affordability and financial viability of existing protected cultivation models for small and marginal farmers, including average farmer contribution and access to credit;
- (e) whether proposals have been received from States or institutions for low-cost, small-size protected cultivation models and the Government's response thereto;
- (f) the average subsidy amount per unit and average farmer contribution required under current norms, size-wise and State-wise; and
- (g) the total funds allocated, released and utilised under protected cultivation components of MIDH during the last five years along with proportion of overall MIDH budget spent on this component, year-wise and State-wise?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI BHAGIRATH CHAUDHARY)

(a) & (b): Government is implementing Mission for Integrated Development of Horticulture (MIDH) scheme for holistic development of horticulture sector in the country. MIDH scheme is being implemented through States/UTs, therefore, category wise details of beneficiaries under protected cultivation schemes along with details of average unit size and average subsidy is maintained at State level. However, State/UT wise and size wise details of the total area covered under protected cultivation in the country during the last five years is placed at Annexure I.

(c) Details of the cost norms per square metre prescribed under MIDH for poly houses, greenhouses and shade-net houses is as under for different sizes including small scale structures. In case of large commercial structures subsidy is provided through National Horticulture Board in the project mode with add on components, however, cost calculated for various components under the project are as MIDH cost norms, wherever applicable.

Component	Cost Norms
1. Poly house/ Hybrid/ Retractable structures	
(a) Fan & Pad System	Rs. 1800/Sq.m. (up to area 500 Sq.m.) Rs. 1600/Sq.m. (>500 Sq.m. up to 1008 Sq.m.) Rs. 1500/Sq.m. (>1008 Sq.m. up to 2080 Sq.m.) Rs. 1450/Sq.m. (>2080 Sq.m. up to 4000 Sq.m.)
(b) Naturally ventilated system	
i. Tubular/ Rectangular Structure	Rs. 1200/Sq.m. (up to area 500 Sq.m.) Rs. 1050/Sq.m. (>500 Sq.m. up to 1008 Sq. m) Rs. 1000/Sq.m. (>1008 Sq.m. up to 2080 Sq.m.) Rs. 950/Sq.m. (>2080 Sq.m. up to 4000 Sq.m.)
ii. Bamboo/Cable purlin structure	Rs 450/Sq.m.
2. Shade Net/Agro Textile Net House	
(a) Tubular /Rectangular structure	Rs 710/Sq.m.
(b) Bamboo /Cable purlin structure	Rs. 450/Sq.m.

Note: Above rates will be 15% higher in the case of NE & Himalayan States, TSP and Scheduled areas, vibrant villages, Andaman & Nicobar and Lakshadweep Islands

(d): The Government has assessed the affordability and financial viability of protected cultivation models for farmers, including small and marginal farmers, while designing and implementing interventions under MIDH and the schemes of the National Horticulture Board. Experience from the implementation of these schemes indicates that the combined financing structure consisting of subsidy, institutional credit, and farmer contribution enables adoption of protected cultivation technologies in a financially sustainable manner.

Further, the cost norms and subsidy patterns under MIDH and NHB are periodically reviewed and revised, taking into account field experience, technological developments, and feedback from stakeholders to ensure continued affordability and viability for farmers, including small and marginal farmers.

(e): Under MIDH, requests have been received from States or institutions for low-cost, small-size protected cultivation models and accordingly under the scheme, provision has been made for promotion of low cost protected structures like bamboo/cable purlin based polyhouses and shadenet/agro textile net houses, plastic/non-woven cloth tunnels and walk in tunnels.

(f): Under MIDH scheme, subsidy is provided @50% of the maximum eligible cost for all sizes for all the States throughout the country and the remaining cost of the project i.e. 50% is borne by the beneficiary i.e. farmer contribution.

(g): Details of State-wise and year-wise funds allocated, released/utilised under protected cultivation components of MIDH during the last five years along with proportion of overall MIDH budget spent on this component is placed at Annexure II.

Annexure I

State/UT wise and size wise details of the total area covered under protected cultivation in the country during the last five years is as under:

State	Area in Hectare		
	Below 500 sq.m	500-1000 sq.m	>1000 sq.m
Andhra Pradesh	1.92	0.60	17.03
Arunachal Pradesh	4.95	0.00	0.00
Assam	4.50	4.10	0.00
Bihar	0.00	0.25	11.06
Chhattisgarh	24.68	0.00	4.96
Goa	0.00	0.00	0.07
Gujarat	0.00	0.00	12.99
Haryana	0.00	0.00	18.80
Himachal Pradesh	4.17	1.88	0.94
Jammu And Kashmir	1.25	3.09	0.00
Jharkhand	0.00	0.00	0.00
Karnataka	0.00	0.00	226.03
Kerala	4.68	0.00	0.12
Ladakh	4.60	0.00	2.29
Madhya Pradesh	0.00	0.71	22.86
Maharashtra	0.00	20.41	24.06
Manipur	0.65	0.00	0.00
Meghalaya	2.70	0.00	0.00
Mizoram	6.42	0.00	0.00
Nagaland	6.50	0.00	0.00
Odisha	1.31	0.00	3.70
Punjab	27.74	0.00	40.67
Rajasthan	0.00	0.10	184.79
Sikkim	8.00	0.00	0.00
Tamil Nadu	17.10	91.38	29.46
Telangana	1.40	2.34	1.62
Tripura	2.00	0.00	0.00
Uttar Pradesh	0.25	0.87	122.55
Uttarakhand	27.47	1.65	0.50
West Bengal	32.75	0.00	1.11
Total	185.05	127.38	725.61

Source: as reported by States on web portal

Annexure II

Details of State-wise and year-wise funds allocated, released/utilised under protected cultivation components of MIDH during the last five years along with proportion of overall MIDH budget spent on this component is as under:

Rs. in Lakhs

States/UTs	2020-21			2021-22			2022-23			2023-24			2024-25		
	Funds Allocated	Funds Utilized	% Utilized	Funds Allocated	Funds Utilized	% Utilized	Funds Allocated	Funds Utilized	% Utilized	Funds Allocated	Funds Utilized	% Utilized	Funds Allocated	Funds Utilized	% Utilized
And. & Nico. Island	10.00	1.00	10.00	0.00	0.00	0.00	10.00	0.00	0.00	10.00	0.00	0.00	0.00	0.00	0.00
Andhra Pradesh	4680.00	2277.00	48.65	4622.00	3504.00	75.81	1933.00	1195.00	61.82	2617.00	523.00	19.98	2568.00	2008.00	78.19
Arunachal Pradesh	901.00	0.00	0.00	1801.00	0.00	0.00	843.00	0.00	0.00	281.00	0.00	0.00	131.00	131.00	100.00
Assam	681.00	549.00	80.62	1500.00	1181.00	78.73	1106.00	1106.00	100.00	957.00	54.00	5.64	5796.00	861.00	14.86
Bihar	98.00	27.00	27.55	165.00	136.00	82.42	14.00	14.00	100.00	120.00	93.00	77.50	1102.00	949.00	86.12
Chhattisgarh	2209.00	1413.00	63.97	3174.00	2104.00	66.29	3799.00	3414.00	89.87	3567.00	1744.00	48.89	4155.00	3326.00	80.05
Goa	122.00	0.00	0.00	127.00	0.00	0.00	23.00	2.00	8.70	15.00	4.00	26.67	82.00	5.00	6.10
Gujarat	1391.00	1343.00	96.55	2012.00	1215.00	60.39	2423.00	1074.00	44.33	2226.00	761.00	34.19	2246.00	1176.00	52.36
Haryana	7240.00	4394.00	60.69	6980.00	3436.00	49.23	4389.00	3532.00	80.47	3952.00	2306.00	58.35	3010.00	1638.00	54.42
Himachal Pradesh	1713.00	501.00	29.25	852.00	96.00	11.27	876.00	184.00	21.00	1211.00	135.00	11.15	283.00	203.00	71.73
Jammu and Kashmir	394.00	0.00	0.00	4469.00	71.00	1.59	391.00	49.00	12.53	2850.00	47.00	1.65	653.00	237.00	36.29
Jharkhand	1651.00	203.00	12.30	1346.00	0.00	0.00	1352.00	0.00	0.00	434.00	0.00	0.00	1185.00	407.00	34.35
Karnataka	4864.00	3823.00	78.60	3286.00	1436.00	43.70	3273.00	2486.00	75.95	2033.00	1091.00	53.66	2364.00	6555.00	277.28
Kerala	457.00	299.00	65.43	289.00	187.00	64.71	457.00	75.00	16.41	556.00	58.00	10.43	780.00	411.00	52.69
Ladakh	583.00	254.00	43.57	1573.00	212.00	13.48	367.00	51.00	13.90	245.00	48.00	19.59	279.00	145.00	51.97
Madhya Pradesh	1766.00	313.00	17.72	1528.00	362.00	23.69	1294.00	432.00	33.38	1582.00	726.00	45.89	2644.00	1697.00	64.18
Maharashtra	4462.00	701.00	15.71	4627.00	281.00	6.07	2522.00	1555.00	61.66	3505.00	1969.00	56.18	9787.00	7780.00	79.49
Manipur	494.00	186.00	37.65	452.00	250.00	55.31	249.00	57.00	22.89	631.00	14.00	2.22	448.00	151.00	33.71
Meghalaya	3442.00	202.00	5.87	1058.00	140.00	13.23	225.00	0.00	0.00	1667.00	90.00	5.40	346.00	125.00	36.13
Mizoram	8212.00	676.00	8.23	1499.00	0.00	0.00	2196.00	112.00	5.10	2329.00	161.00	6.91	31.00	28.00	90.32
Nagaland	202.00	202.00	100.00	2183.00	0.00	0.00	351.00	0.00	0.00	6890.00	0.00	0.00	534.00	327.00	61.24
Odisha	1300.00	424.00	32.62	876.00	448.00	51.14	548.00	393.00	71.72	600.00	289.00	48.17	626.00	571.00	91.21
Puducherry	26.00	2.00	7.69	14.00	5.00	35.71	5.00	1.00	20.00	11.00	0.00	0.00	6.00	2.00	33.33
Punjab	1862.00	606.00	32.55	1273.00	329.00	25.84	1263.00	1179.00	93.35	617.00	0.00	0.00	867.00	902.00	104.04
Rajasthan	2417.00	2002.00	82.83	2499.00	510.00	20.41	2887.00	1755.00	60.79	2340.00	255.00	10.90	9375.00	3908.00	41.69
Sikkim	3838.00	560.00	14.59	10895.00	493.00	4.53	6560.00	275.00	4.19	6081.00	0.00	0.00	726.00	541.00	74.52
Tamil Nadu	3807.00	4731.00	124.27	2787.00	460.00	16.51	2163.00	2104.00	97.27	5002.00	1227.00	24.53	1483.00	1104.00	74.44
Telangana	704.00	121.00	17.19	561.00	61.00	10.87	481.00	291.00	60.50	553.00	0.00	0.00	1165.00	1041.00	89.36
Tripura	496.00	0.00	0.00	466.00	0.00	0.00	217.00	0.00	0.00	430.00	0.00	0.00	389.00	238.00	61.18
Uttar Pradesh	2846.00	2632.00	92.48	1734.00	1151.00	66.38	1906.00	1102.00	57.82	1716.00	573.00	33.39	1669.00	582.00	34.87
Uttarakhand	2047.00	861.00	42.06	2249.00	911.00	40.51	1790.00	1649.00	92.12	1082.00	315.00	29.11	1650.00	1036.00	62.79
West Bengal	1501.00	558.00	37.18	1670.00	300.00	17.96	1858.00	583.00	31.38	1633.00	549.00	33.62	2606.00	980.00	37.61
Total	66416.00	29861.00	44.96	68567.00	19279.00	28.12	47771.00	24670.00	51.64	57743.00	13032.00	22.57	58986.00	39065.00	66.23

Note: Funds utilized includes spill over funds of previous years

Source: as reported by States on web portal
